schemes) called "Roshani" for youth from 27 most critical Left Wing Extremist (LWE) affected districts. Further, Ministry of Road Transport and Highways is implementing and monitoring the Road Requirement Plan (RRP-I) since 2009-10 in 34 LWE affected districts and envisages development of total length of 5477 kms of roads in 8 LWE affected States in an estimated cost of ₹ 7300.00 crore. Though not specifically aimed of tribals, RRP-I would lead to the overall development of the area. The implementation of the schemes/programmes of various development programmes of the Government is a continuing process with the progress being monitored from time to time.

## Van Bandhu Kalyan Yojana

 $\dagger$ 2410. SHRI PRABHAT JHA: Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether it is a fact that Van Bandhu Kalyan Yojana has been started for the purpose of welfare of forest dwellers in 2014-15 budget, if so, the details thereof; and

(b) whether any road map has been prepared for the said scheme and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA) : (a) and (b) The Scheme named Van Bandhu Kalyan Yojana (VKY) has been introduced in the current financial year 2014-15 as a Central Sector Scheme with an allocation of  $\exists$  100.00 crore with the vision for ensuring holistic development of tribal people with an outcome oriented approach. There is a set procedure/guidelines issued by Ministry of Finance for formulation, appraisal and approval of Government Plan funded projects/Schemes. Accordingly, this Ministry is following the prescribed procedure for implementation of the Scheme during 2014-15.

## **Implementation of Forest Rights Act**

2411. SHRI RITABRATA BANERJEE: Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether the implementation of the Forest Rights Act has been inappropriate; and

(b) whether the report by National Committee on Forest Rights Act (FRA) which includes recommendations for implementing it effectively, has been taken into account, if so, the details thereof, and if not, the reasons therefor ?

<sup>†</sup>Original notice of the question was received in Hindi.